NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>NOTICE</u>

Take Notice that the following matters listed on 09.10.2018 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Competition) No. 01 of 2017 (Old Appeal No. 82 of 2015)	Verifone India Sales Pvt. Ltd Vs. CCI & Atos Worldline India Pvt. Ltd With	Ritwik Bhattacharya	Robin R. David (R-1) Ravi Sekhar Nair (R-2)
2.	TA (AT) (Competition) No. 02 of 2017 (Old Appeal No. 83 of 2015)	Verifone India Sales Pvt. Ltd Vs. CCI & Three D Integrated Solutions Ltd	Naval Satarawala Chopra,	Robin R. David (R-1) Rakesh Ojha (R-2)

By Order

Joint Registrar

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